

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 19/04/2017

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70369/2017-CU[DB] dated 05/04/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/52185/2015	Commissioner of CUSTOMS- Meerut-ii OPPOSITE SHAHEED SMARAK, DELHI ROAD...BHANSALI GROUND, MEERUT, UTTAR PRADESH
		Name and Address of Respondent
2		Kaley Khan Fatehllah Ganj Ward No.9, Thakurdwara,, MORADABAD ,U.P

Copy To

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD
Ground,Near Karkardooma Court,Delhi-110032

13 C.D.R. 14 Office Copy 15 ~~Guard~~ File


Asstt. Registrar

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD

DIVISION BENCH

Appeal No. ST/52185/2015-CU(DB)

Dated of Hearing/decision: 05/4/2017

[Arising out of Order-in-Appeal No.HPU/ EXCUS/ 000/APPEALS/ I/
179/14-15 dated 12.3.2015 passed by Commissioner (Appeals-I)
Central Excise, Meerut]

C.C.E. & S.T.-Meerut-II

Appellant

Vs.

Kaley Khan

Respondent

Appearance:

Present for the Appellant: Shri D.K. Deb, (Assistant Commissioner) A.R.

Present for the Respondent: Shri Rajesh Chhibber, Advocate, Vakalatnama
not filed.

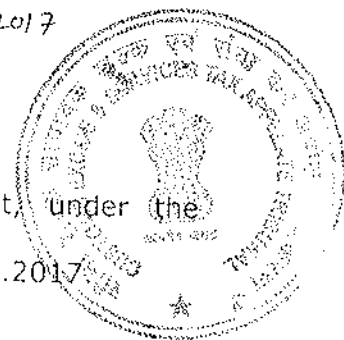
Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)

Hon'ble Shri Anil G. Shakkarwar, Member (Technical)

Final Order No. 70369/2017

Per: Anil Choudhary

Appeal disposed of as withdrawn by appellant, under the
litigation policy as per application of appellant dated 08.3.2017



(Dictated and pronounced in the open Court)

-Sd/-

(ANIL G. SHAKKARWAR)
Member (TECHNICAL)

-Sd/-

(ANIL CHOUDHARY)
Member (JUDICIAL)

(K. Gupta)

प्रमाणित प्रतः/Certified True Copy

सहायक पंजीकार/Asslt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001